NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 100/NCLT/AHM/2017 c.w. CA(CAA) No. 21/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

Name of the Company:

Indraprastha Supermart Pvt Ltd

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. STARGET 12. VYAS.

ADVOCATO

2.

ORDER

Learned Advocate Ms. Gargi Vyas i/b Samvitti Legal present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

Additional affidavit filed.

No representation received from public.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of September, 2017.